

37


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.10.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.577/9/HDB/2019
NAME OF THE COMPANY	Vilin Bio Med Ltd
NAME OF THE PETITIONER(S)	Sonex (Partnership Firm)
NAME OF THE RESPONDENT(S)	Vilin Bio Med Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
ABHISHEK DARAK	PCS	8977011791	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER


No representation for Operational Creditor. PCS for Operational Creditor is absent. No information whether notice is served on Corporate Debtor or nor. For filing compliance memo on the next hearing date. Otherwise matter will be listed under the Head "Dismissal".

PCS for Operational Creditor since turned up. He reported that notice sent to the Corporate Debtor is returned with endorsement "no instructions". PCS is directed to furnish the address of the Managing Director and Directors of Corporate Debtor including email address. The same to be supplied in the Registry and Registry will prepare notices. PCS to collect the same and serve on the Directors including notice to the email address of the Corporate Debtor.

List it on 25.11.2019.


Member (T)

Binnu


Member (J)